# DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

## Tuesday 22<sup>nd</sup> March, 2011/01 Chaitra 1933 (Saka)

- **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- **2. Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
  - Shri Veer Singh Dhingan
    Shri Kulwant Rana
    Shri Naresh Gaur
  - 4. Shri Jai Bhagwan Aggarwal
  - 5. Shri Mohan Singh Bisht
- 6. Shri Surender Kumar
- 7. Shri Sat Prakash Rana
- 8. Shri Ram Singh Netaji
- 9. Shri Sahab Singh Chauhan
- 10. Ch. Surender Kumar

#### 3. Papers to be laid on the Table:

**Shri Rama Kant Goswami, Minister of Industries** to lay the Copy of following notifications:

- (i) No. 6 (NCTD No. 168) issued under No. CEO/EL.G/102 (19)/2010/22933 dated 05.10.2010 containing Election Commission of India's Notification No. 56/2010/PPS-II Dated 17.09.2010 regarding names of recognized National and State Parties, registered-unrecognized parties and the list of free symbols.
- (ii) No. 7 (NCTD No. 205) issued under No. CEO/EL.G/101(4)/2010/27262 dated 25.11.2010 containing Election Commission of India's Notification No. 23/DL/2011 Dated 19.11.2010 regarding extension of period of filing claims and objections for enrollment of electors under rule 12 of Registration of Electors Rules, 1960.

### <u>BUDGET (2011-12)</u>

# 1.Annual Budget (2011-12):

Smt. Sheila Dikshit, Chief Minister to present the Annual Budget for the Financial Year 2011-12.

#### 2. Presentation of Demands for Grants:

Chief Minister to present the Demands for Grants for the Financial Year 2011-12.

### 3. Presentation and Voting on Supplementary Demands (2010-11):

Chief Minister to Present the first and final batch of Supplementary Demands for the Financial Year 2010-11.

Chief Minister also to move that the Supplementary demands be considered.

#### 4. Appropriation (No. 1) Bill, 2011:

Chief Minister to introduce the Appropriation (No.1) Bill, 2011 (Bill No. 03 of 2011) with the leave of the House.

Chief Minister also to move that the Bill be considered.

Delhi P.N.Mishra 22<sup>nd</sup> March, 2011 Secretary